(b) what are the differences between the original and the revised proposals submitted by the Tatas for the Mithapur project?

THE MINISTER OF PETROLEUM AND CHEMICALS/ TENTE THE THE THE TENTE T

- (1) The company will obtain clearance under the MRTP Act, which came into force on 1-6-70.
- (2) The approval of the revised first phase does not bind Government to the acceptance of the subsequent phases of the Development Programme as envisaged by the Company.
- (3) If the company should take any assistance from the public financial institutions or need guarantee of financial institution or of Government they will have to accept a minimum of two Directors as representatives on the board of directors.
- (4) The import of hydro-carbons and other items by the company will have to confirm to the general policy of the Government from time to time regarding such imports and their canalisation through the public agencies.
- (5) Phosphoric acid will be manufactured locally.
- (0) The financing arrangements to be made by the company will be to the satisfaction of the Government
- (7) Import of plant and machinery will be subject to clearance by DGTD.
- (8) The design, engineering and construction facilities available in the country will be used to the fullest extent.

The proposal does not envisage any foreign collaboration.

(b) The difference in the original and revised proposals are given below:

(i) Original proposal:

Capacity in terms of nutrients at the final stage:

(a) Nitrogen 430,000 tonnes/annum

(b) PA 370,000

(c) K₂0 279,000 ,, (imported)

The product pattern envisaged was triple superphosphate diammpnium phosphate, ammonium nitrate, urea, ammonium sulphate and nitro-phosphate.

Total cost: Ra. 206.35 ciores Foreign exchange: Ra. 46.77 ororea

The import of ammonia was envisaged for a limited period. The proposal also envisaged

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construction of a captive jetty as part of the scheme.

(ii) Revised proposals:

Capacity in terms of nutrients:

(i) Nitrogen 167,400 tonnes/annum

(it) P_a0₅ 138,000

(Hi) K_aO 100,000

Product pattern:

(tonnes/annum)

(a) Triple superphosphate/

Diammonium phosphate: 300,000 (6) Ammonia 210,000

(c) Urea 200,000

(d) Ammonium chloride 180,000

The company aims to manufacture 850,000/5)00,000 tonnes per year of high analysis fertilizer utilising the above production, for which potash will be imported to the extent of 100,000 tonnes of K,0.

Total cost excluding cost of phosphoric acid -Plant:

Rs. 55.00 orores. Foreign

exchange cost: Ra. 25.00 ororea. No import of ammonia ia envisaged.

SOCIAL SECURITY PROCRAMME TO CHECK POPULATION

512. DR. B. N. ANTANI: Will the Minister of HEALTH AND FAMILY PLAN-NING/ स्वास्थ्य तथा परिवार नियोजन मंत्री be pleased to state:

- (a) whether Government have considered the two suggestion of Dr. Douglas Ensminger, former Head of the Ford Foundation in India that, as incentive to family limitation, "educational bond" for Rs. 1,500 be given to every couple with two children if they had a vasectomy or tubectomy and that, with a view to avoiding a large number of children, a social security programme for parents whereby they would be assured of an income in their old age; and
 - (b) if so, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY

PLANNING/ • स्वास्थ्य और परिवार नियोजन मंत्रास्थ में उपमंती : (SHRI A. K. KISKU): (a) No such suggestions have been received by Government from Dr. Douglas Ensminger.

(b) Does not arise.